

IN THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI

O.A No. 420 of 2025

News Item titled "Gurgaon a groundwater 'dark zone', but extraction over 2 times the limit" appearing in Times of India dated 05.08.2025.

Court on its own motion

...Petitioner

Versus

State of Haryana and others

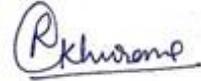
...Respondent

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1.	Reply by way of affidavit		01-05
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Date: 09.02.2026

Filed
Through



(Rahul Khurana)

Advocate,

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IN THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI

O.A No. 420 of 2025

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06 FEB 2026

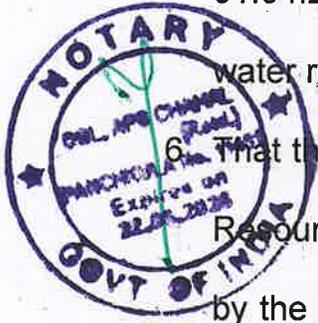
Reply by way of Affidavit of Karan Singh,
Under Secretary, Haryana Water
Resources Authority on behalf of
Respondent No.1.

I, Karan Singh, Under Secretary, Haryana Water Resources Authority, do hereby solemnly affirm and states as under:-

1. That this Hon'ble Tribunal has taken suo motu cognizance of the matter on the basis of a news item titled "Gurgaon a groundwater 'dark zone', but extraction over 2 times the limit", published in the Times of India dated 05.08.2025, in exercise of powers conferred under the National Green Tribunal Act, 2010.
2. That the above-titled Original Application is pending adjudication before this Hon'ble Tribunal and is listed for hearing on 10.02.2026.
3. That it is most respectfully submitted that prior to and during the pendency of the present proceedings, HWRA has acted responsibly and in the larger public interest by approaching the concerned local authorities. HWRA has addressed written representations to the Deputy Commissioner, Gurugram, bringing to notice issues relating to

groundwater depletion, illegal extraction, and environmental stress, and has requested inspection of the area, verification of alleged violations, and initiation of appropriate action in accordance with law.

4. That pursuant to the direction issued by HWRA, the office of the Deputy Commissioner, Gurugram inquired into the matter and sought reports from the Enforcement officer, HWRA, Gurugram who conducted inspection and submitted its report. The copy of the report received is appended as **Annexure R-1/1**.
5. That in view of the concern relating to the rapid depletion of groundwater in District Gurugram and the limited availability of surface water resources, the Haryana Water Resources Authority has implemented the Integrated Water Resources Action Plan (2023–25) in the State with effect from 01.04.2025, with the objective of conservation and judicious utilization of water resources.



6. That the said Action Plan is being implemented through the District Water Resources Planning Committee, constituted for each district and chaired by the Deputy Commissioner, with officers of the concerned departments as members.

7. That the Haryana Water Resources Authority has released funds for water conservation projects implemented by the Education Department and the Irrigation and Water Resources Department, as per the details enumerated hereunder:

- (i) For the financial year 2022–23, an amount of ₹4,30,02,500/- (Rupees Four Crore Thirty Lakh Two Thousand Five Hundred only) was released to the Education Department for the construction of 167 roof rainwater harvesting structures in Government schools.
- (ii) For the financial year 2023–24, an amount of ₹60,12,96,061/- (Rupees Sixty Crore Twelve Lakh Ninety-Six Thousand Sixty-

06 FEB 2026

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One only) was released to the Irrigation and Water Resources Department for 20 schemes/projects relating to groundwater recharge and water conservation activities.

(iii) For the financial year 2024–25, an amount of ₹38,35,35,122/- (Rupees Thirty-Eight Crore Thirty-Five Lakh Thirty-Five Thousand One Hundred Twenty-Two only) was released to the Irrigation and Water Resources Department for 09 schemes/projects pertaining to groundwater recharge and conservation activities.

(iv) For the financial year 2025–26, an amount of ₹52,05,96,000/- (Rupees Fifty-Two Crore Five Lakh Ninety-Six Thousand only) has been released to the Irrigation and Water Resources Department for 19 schemes/projects relating to groundwater recharge and water conservation activities.

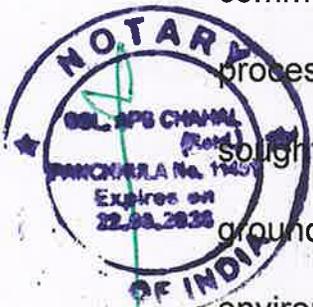


8. That the total amount released by the Haryana Water Resources Authority for the aforesaid water conservation projects comes to ₹1,54,84,29,683/- (Rupees One Hundred Fifty-Four Crore Eighty-Four Lakh Twenty-Nine Thousand Six Hundred Eighty-Three only).

9. That it is further submitted that, for the financial year 2025–26, an amount of ₹94.17 crore has been earmarked for 21 water conservation projects of the Department of Irrigation and Water Resources, out of which ₹52.05 crore has already been released for 19 water conservation schemes.

10. That pursuant to the implementation of the aforesaid Action Plan during the period 2023–25, a total water saving of 15,370 hectare-metres (ha-m) has been reported by the concerned departments of District Gurugram to the Haryana Water Resources Authority. The said water saving has been achieved through various interventions, inter alia, micro-irrigation, crop diversification, conservation tillage, varietal interventions, green manuring, and modernization of channels and watercourses.

11. That it is further submitted that, under the ongoing Integrated Water Resources Action Plan (2025–27), District Gurugram has reported additional water saving of 3,081 hectare-metres (ha-m) for the period commencing from 01.04.2025 up to 04.02.2026, achieved through similar water conservation and management interventions.
12. That the report received from concerned quarter clearly establishes that the grievances raised by HWRA were neither frivolous nor motivated. On the contrary, the representations resulted in official scrutiny and fact-finding by government authorities, thereby evidencing that HWRA acted bona fide and strictly in public interest.
13. That HWRA has, at all times, acted diligently, transparently, and through lawful means. It approached statutory authorities through written communications, cooperated fully during inspections and fact-finding processes, and did not obstruct any lawful activity. HWRA has only sought to ensure that activities in Gurugram, particularly those impacting groundwater resources, are carried out strictly in compliance with environmental laws and the applicable regulatory framework.



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In view of the submissions made herein above, it is most respectfully submitted that HWRA has acted diligently, lawfully, and in good faith. This Hon'ble Tribunal may kindly be pleased to take on record the actions undertaken by HWRA.

Place:

Dated:

VERIFICATION: -

Verified that the contents of Para No.1 to 13 of the above short reply are true and corrected to my knowledge and belief and based upon the information derived from official record, which I


DEPONENT
 Under Secretary
 Haryana Water Resources Authority,
 Panchkula

believe to be true and correct. No part of it is false and nothing has been concealed therein.

Place:

Dated:


DEPONENT
Under Secretary
Maryana Water Resources Authority,
Panchkula



06 FEB 2026


ATTESTED
APSCMAHAL No. 1145
NOTARY PANCHKULA

06 FEB 2026



Date: 22/11/2026
Haryana Water Resources Authority

उपायुक्त कार्यालय, गुरुग्राम
Office of DEPUTY COMMISSIONER, GURUGRAM
Office: Mini Secretariat, Gurugram- Phone - 0124-2321144 Fax No. 0124-2325500
E-mail dcgrg@hry.nic.in ctmgrg@hry.nic.in

प्रेषित,

The Chairperson,
Haryana Water Resources Authority,
Sector-06, Panchkula.

क्रमांक : 33 / एल.बी.

दिनांक : 13-01-2026

विषय: OA No. 420 of 2025 titled as News item "Gurgaon a groundwater 'dark zone' but extraction over 2 times the limit "appearing in Times of India dated 05.08.2025.

उपरोक्त विषय के संदर्भ में।

विषयाधीन मामले में कार्यकारी अभियन्ता, सिंचाई एवं जल संसाधन विभाग, गुरुग्राम कार्यालय के पत्र क्रमांक 78-80/12W दिनांक 08.01.2025 द्वारा रिपोर्ट इस कार्यालय में प्राप्त हुई है। जिसकी प्रति अनुलग्नकों सहित आपकी सेवा में आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्न-उक्त।

कृते: उपायुक्त, गुरुग्राम।

W/CP (vacant)
Faz n/a
22/11/26
W/E.E.D
U.S/HWR

Comd (meb)

for
29/11/2026
pachay

LHA

13-1-26

No. 78-80 /12-Wfor Deputy Comm Dated 08/01/2026
GURUGRAM

To,

The Deputy Commissioner,
Gurugram.

09/01/26

Subject: O. A. No. 420 of 2025 titled as News item "Gurgaon a groundwater 'dark zone', but extraction over 2 times the limit" appearing in Times of India dated 05.08.2025.

Reference: - Your office letter no. 381/L.B. Dated: 16.12.2025

In context of above subject cited matter and your letter under reference it is intimated to your good office that the detail of inspections regarding complaint received from various quarters and monthly inspections as carried out by this office on directions of higher offices has already been submitted to your good office vide this office letter no. 2051/12W Dated: 16.10.2025 in compliance of your office letter no.1295/L.B. Dated: 10.10.2025. In this matter a copy of updated detail of inspections is attached herewith and it is requested that further action will be taken up after receipt of directions from HWRA in the matter where short comings have been pointed out.

This is submitted for your kind information and necessary action please.

DA/ As above

11/02.01.2026
Executive Engineer,
GWS Division,
Gurugram. *[Signature]*

CC:

1. The Chairperson, HWRA, Panchkula for kind information please along with DA.
2. The Superintending Engineer, Construction Circle, Gurugram for kind information please along with DA.

Attended

Under Secretary,
Haryana
Panchkula
Authority.

Status of inspection related to Tube well / Borewell District Gurgaon

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
1	<p>CM window complaint Ist - Complaint regarding non compliance of direction issued by cm window DTP Gurgaon, Hydrologist, Gurgaon, CMOFF/N/2022/017822 (Samajeet Singh) IInd - Regarding complaint of unauthorised borewell in village Dhankot no. CMOFF/N/2021/123477 (Jitender Kumar)</p>	unauthorised borewell in village Dhankot	NA.	<p>Reply sent to SE Gurgaon vide T/o letter no. 263/12W dated 11.05.2022 and to Hydrologist, Gurgaon vide T/o letter no. 1434-35/12W dated 11.05.2022. (Matter does not relate to this division hence forwarded to Hydrologist, Ground Water Cell.)</p>
2	CM window complaint: regarding complaint of unauthorised borewell no. CMOFF/N/2022/022571 (Ankit)	Global Exports Pvt. Ltd.	No (as per Hydrologist; Ground water cell, Gurgaon letter no. 701 dt. 27.05.2022)	<p>Reply sent to SE Gurgaon vide T/o letter no. 267/12W dated 16.05.2022. (Matter does not relate to this division hence forwarded to HWRA for seeking further direction)</p>
3	<p>Conducting inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even through abstracting ground water regarding. (Month - April 2022)</p>	1. Chaudhary Stone Crusher Company Memo No: 5-S dated 26.05.2022	NA (Unit already dismantled from site)	<p>Reply sent to CEO-for-Chairperson, HWRA, Panchkula, and DC, Gurgaon, vide T/o letter no. 1635-36/12W dated 30.05.2022</p>
4	<p>Conducting inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even through abstracting ground water regarding. (Month - May 2022)</p>	<p>2. Sheoram Stone Crusher Memo No.: 3-S dated 26.05.2022 3. Maharam Stone Mills Memo No.: 4-S dated 26.05.2022 4. Ram Gri Udyog Memo No.: 6-S dated 26.05.2022 1. DCS Hair Products India Pvt. Ltd. Memo No.: 13-S dated 26.07.2022</p>	<p>YES YES YES NA (Unit already dismantled from site) NO</p>	<p>Reply sent to CEO-for-Chairperson, HWRA, Panchkula, and DC, Gurgaon, vide T/o letter no. 2449-50/12W dated 23.08.2022</p>
	2. Le Beau Fashion Private Limited Memo No.: 12-S dated 26.07.2022		YES	

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
		5. Mehchana R.O. Plant Memo No.: 2/4/2022-11W dated 29.04.2022 Inspection dated: 19.10.2022	NO	
		6. Rakesh Mineral Water Plant Memo no.: 2/4/2022-11W dated 29.04.2022 Inspection dated: 20.10.2022	YES	
		7. No Name Plant Memo No.: 2/4/2022-11W dated 29.04.2022 Inspection dated: 20.10.2022	YES	
		8. No Name Plant Memo No.: 2/4/2022-11W dated 29.04.2022 Inspection dated: 20.10.2022	YES	
		9. Amrit Aqua Memo No.: 2/4/2022-11W dated 29.04.2022 Inspection dated: 20.10.2022	YES	
		10. No Name Plant Memo No.: 2/4/2022-11W dated 29.04.2022 Inspection dated: 20.10.2022	YES	
		11. R.O. Water Supplier Memo No.: 2/4/2022-11W dated 29.04.2022 Inspection dated: 18.10.2022	YES	
		12. Sumit Water Supplier Memo No.: 2/4/2022-11W dated 29.04.2022 Inspection dated: 18.10.2022	YES	
		13. R.O. Thanda Paani Memo No.: 2/4/2022-11W dated 29.04.2022 Inspection dated: 18.10.2022	YES	
		14. J. S. W. T. Tanker Memo No. 2/4/2022-11W dated 29.4.2022 Inspection dated: 18.10.2022	NO	

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
7	Regarding Illegal Extraction of Ground Water - Delivery of Show Cause Notice	1. M/s Sheoram Stone Crusher SCN No.: 302/SCN-23/HWRA/2022/ dated 23.06.2022 2. Maharam Stone Crusher SCN No.: 303/SCN-24/HWRA/2022/ dated 23.06.2022	Show cause notice delivered to firm as per letter.	Show cause notice delivered to firm and intimated to CEO-for-Chairperson, HWRA, Panchkula, vide T/o letter no. 2547/12W dated 05.09.2022
8	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding. (Month - July 2022)	1. Mandakinee Build and Investment Private Limited Memo No.: 19-S dated 07.09.2022 2. Czar Buildwell Private Limited Memo No.: 20-S dated 29.09.2022 3. M/s Pyramid City Projects LLP and others in collaboration with Eiaan Limited Memo No.: 21-S dated 07.09.2022 4. The Legend Condominium Association Memo No.: 22-S dated 07.09.2022 5. Group Housing Projects Palm Hills Memo No.: 23-S dated 06.09.2022 6. Hotel Building by Oriental Structural Engineers Pvt. Ltd. Memo No. 24-S dated 08.09.2022	NO YES NO YES YES YES NO	Reply sent to DC, Gurgaon, and CEO-for-Chairperson, HWRA, Panchkula, Haryana, vide T/o letter no. 3176-77/12W dated 23.11.2022
9	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding. (Month - January 2023)	6. Balprada Hotel and Hospitality private Ltd. (No Memo no. and date provided by SDO P-2)	No	Reply sent to DC, Gurgaon, and CEO-for-Chairperson, HWRA, Panchkula, Haryana, & SE const. circle gurgaon vide T/o letter no. 596-98/12W dated 27.02.23 
	7. Trade Tower (Commercial Complex) At SEC-21, Gurgaon.		NO	

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
		8. Parveen Stone Crushing.	YES	
		9. Centrum Plaza Commercial Complex(Clarion properties Ltd.)	NO	
9A		10.Vipul Tech Square Tower(C and D)	NO	
		Shri Krishna Hotel, Bohra Kalan, On NH-48		ATR Online submitted
10	Regarding Complaints of Illegal Installation of borewell of Ground Water.	Dara sing s/o Suresh sing	No	Reply sent to DC, Gurugram, and CEO-for-Chairperson, HWRA, Panchkula, Haryana, & SE const. circle gurugram vide T/o letter no. 667-69/12W dated 01.03.23
11	Illegal Borewell, chemical water in public sewerage and rain Water Harvesting Sewrage.	Sankei Pragati India Private Limited.	YES	Report submitted to DC, Gurugram, HWRA, Panchkula and SE, Gurugram vide T/o letter no. 847-49/12W dated 17.03.2023
12	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding. (Month - February 2023)	06. Affordable Group Housing	No	Report submitted to DC, Gurugram, HWRA, Panchkula and SE, Gurugram vide T/o letter no. 945-47/12W dated 03.04.2023
		07. Modification and Expansion of Commercial Colony	NO	
		08. Warehouse Project by Regent Buildwell Pvt. Ltd.	YES	
		09. Aaliyah Real Estate Pvt. Ltd.	NO	
		10. Supertech Limited for Residential Plotted Colony alongwith Group Housing Colony	NO	
12A		Plot No. 118, 124, 125, 400, 402, 406, 444, Sector - 8, IMT Manesar, Gurugram		Reply sent to DC, Gurugram vide T/o letter no. 956/12W dated 03.04.2023
13	Regarding Illegal Borewell	Village - Khoh, IMT Manesar, Gurugram Near Powerhouse Gurugram Haryana - 122051	YES	Reply sent to DC, Gurugram, and CEO-for-Chairperson, HWRA, Panchkula, Haryana, & SE const. circle gurugram vide T/o letter no. 1288-90/12W dated 25.04.2023, Later the reply of DC letter 435/LB dt.17.07.2023 was also submitted to DC By T/O letter no.1366/12W dated 05.08.2024, emailed on. Dt.06.08.2024

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
14	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding. (Month - March 2023)	06. Vaika Limited	NO	Report submitted to DC, Gurugram, CEO-for-Chairperson, HWR/A, Panchkula and SE, Gurugram vide T/o letter no. 1512-14/12W dated 17.05.2023
14A		07. Hotel Cross Road A Rishi Associates 08. Eminence Township India Pvt. Ltd. (Formerly known as KPS Colonisers Pvt. Ltd.) 09. Arfaria Stone Crushing Company 10. Wilhelm Textiles India Private Limited Signature Global Developers Pvt. Ltd., Sec 81, Gurugram	NO NO NA (Site not found) NO	Reply sent to DC, Gurugram vide T/o letter no. 1469/30G dated 15.05.2023 and e-mailed on dated 24.05.2023
15	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding. (Month - April 2023)	11. Indian Hand Fabs 12. Amazon Seller Services Private Limited 13. The Verandas Apartments Owner Association 14. Warehouse other than Agriculture produce developed by M/s GIS Logistics Pvt. Ltd. 15. Shyaam Stone Crushing Co. 16. CHD Developers Limited 17. DLF Cyberpark in Sector 20 Gurgaon 18. Group housing Palm Terrace Select by M/s Emaar MGF Land Limited 19. Metropolis Commercial Complex 20. Greatvalue HPL Infracore Pvt. Ltd.	NO NO NO YES NA (abandoned and not) NA (abandoned and not) NO NO NO NO NO NO	Report submitted to DC, Gurugram, CEO-for-Chairperson, HWR/A, Panchkula and SE, Gurugram vide T/o letter no. 1634-36/12W dated 06.06.2023

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
16	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permissison even though abstracting ground water regarding.		This is reminder and in response of this reply is sent.	Report submitted to DC, Gurugram, CEO-for-Chairperson, HWRA, Panchkula vide T/o letter no. 1689-90/12W dated 08.06.2023 & 1628-29/12W dated 06.06.2023 Reminder for month of December 2022, January, February, March-2023
17	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permissison even though abstracting ground water regarding. (Month - May 2023)		cause explained in action taken/ remarks.	Reply submitted to DC gurugram vide T/o ltr. No.1540/12W dated 24.05.23 (Remarks :- due to non availability of Jeep the inspection does not done as jeep was engaged by DC in election Duty) and further this report is sent to DC gurugram, SE, Gurugram and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 1928-30/12W dated 03.07.23 (File Name 12W from 15.06.2023 to 31.08.2023)
17A		Shapoorji Pallonji, Sector 102, Gurugram		Reply sent to DC, Gurugram and HWRA, vide T/o letter no. 1771-72/30G dated 14.06.2023
18	Application regarding closure of illegal bore well (Ye subject hindi main tha humne english me translate karke likh diya)	01. Aesthetic Living Merchants Pvt. Ltd. 02. Baba Electronics 03. Huber Suhrer 04. NTT 05. Alpha Maier Pvt. Ltd. 06. Kingfa Science and Technology India Limited		Reply submitted to DC gurugram and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No.1773-74/12W dated 14.06.2023
19	Illegal Operation of Borewell adjacent to depot boundary wall	01. Near Natraj Garden 02. Near Rana Automotive 03. Near Shanshan Bhoomi	Site coordinates not found	Reply sent to complainant Sh. Naresh kumar s/o Shiv Deyal, Village - Sarhaul, Sector 18, Gurugram, DC, Gurugram and D. V. Singh, Wing commander, vide T/o letter no. 1775-77/12W dated 14.06.2023 and reply again submitted vide T/o letter no. 2106/12W dated 14.08.2023 to DC, Gurugram only
19A		Sector 67, Towards Dhumaspur Pathway, Gurugram		Reply sent to DC, Gurugram and HWRA, vide T/o letter no. 1848-49/30G dated 23.06.2023

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
20	Conducting Inspection of the premises of Industries/Projects which have been issued consent to operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding. (Month - May 2023)	11. M/s Countrywide promoters private limited.	NO	Reply submitted to DC gurugram, SE, Gurugram and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 1928-30/12W dated 03.07.23
21	Regarding compiled report of various organisations and companies using ground water in Gurugram	12. Group housing projects Gurgaon Green of Emaar MGF land limited. 13. Ramprastha Saare Township 14. Mix used Development project by M/s IKEA india private limited 15. Quality Inn Bliss (A unit of URD const. pvt.) 16. Ms. Nani Resort and floriculture pvt. Ltd 17. Multilevel car parking on 4 Acres 18. Mega Mall Condominium Association 19. M/s Palm Springs Condominium Association 20. Ninkniya Estate Ltd.	NO NO YES YES YES NO NO YES YES NO	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 1941-42/12W dated 03.07.2023
22	Regarding compiled report of various organisations and companies using ground water in Gurugram	M/s Carlton Condominium Association	YES	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 1939-40/12W dated 03.07.2023
23	Wastage of Portable Water	Suncity Resident Welfare Association (SRWA)	YES	Reply submitted to DC gurugram, vide T/o ltr. No. 2029/12W dated 21.07.2023

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
24	Illegal Borewells Kanhai Village adjoining Sector 45 Gurugram	Near Kanhai Village adjoining Sector 45 Gurugram Especially near boosting station of Sector 45	Site not found due to lack of detail provided by the complainant	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o Itr. No. 2018-19/12W dated 20.07.2023 Also e-mailed on dated 24.07.2023 Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o Itr. No. 1095-96/12W dated 01.07.2024 Also e-mailed on dated 04.07.2024 Note- The above letter is filed in 12W file from 01.09.2023 to 17.07.2024
25	Regarding compiled report of various organisation and companies using ground water	06. M/s Dhanuka Agritech Limited Global Gaeway Towers 07. M/s Jasmine Knitting Industries Pvt. Ltd. 08. M/s Bliss Impex 09. M/s Sudhar Metals and Alloy 10. M/s Bhalla Chemical Works Pvt. Ltd. (Unit II) 11. M/s Ashnoor Textiles Mills Limited 09. M/s Smartivity Labs Pvt. Ltd.	NO NO NO NO NO NO NO	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o Itr. No. 2109-10/12W dated 14.08.2023
26	Regarding compiled report of various organisation and companies using ground water in Gurugram	10. M/s Primo Foods Pvt. Ltd. 11. M/s Protech Textiles & Trims Pvt. Ltd. 12. M/s JTEKT India Limited Old name Sona Koyo Steering System Limited	NO NA (Site abandoned) NO	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o Itr. No. 2107-08/12W dated 14.08.2023

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
29	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Remission even though abstracting ground water regarding. (Month - July 2023)	14. Atma Autotech Engineers Pvt. Ltd. 15. M/s JMD Limited 16. Park Medicity (North) Pvt. Ltd. 17. Avitron Components Pvt. Ltd. 18. Indrani Automotive & Engineering 19. M/s B L Gupta Construction Private Limited 20. Butterfly Ayurveda Pvt. Ltd. 11. Baani Technology Service Pvt. Ltd.	NO NO NO YES NO NA (Site not found) NO NO	Reply submitted to DC gurguram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 2374-75/12W dated 26.09.2023
		12. Affordable Housing Colony by M/s Agrante Reality Limited	NO	
		13. Commercial Colony by M/s V S Real Projects Pvt. Ltd.	NO	
		14. Pivotal Infrastructure Private Limited	NO	
		15. Reach Promoters Pvt. Ltd.	NO	
		16. Experion Developers Pvt. Ltd.	NO	
		17. Ishayu Builders and Developers Pvt. Ltd.	NO	
		18. Sikka Promoters Pvt. Ltd.	NO	
		19. Agnis Bullion House LLP	NO	
		20. Seven Lamps by M/s Vatika One India Next Pvt. Ltd. (Previously known as Aiden Developers Pvt. Ltd.)	NO	



Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/Remarks
30	Biji va police vibhag dvara mere tubewell par SGT walo ki mill bhagat se tubewell par kabja karne baare		NA (matter relate to Budhena Police Chowki. Does not relate to this division)	Reply submitted to DC gurugram, vide T/o It. No. 2758/12W dated 13.12.2023 Complaint by: Sh. Karan Singh (Mob. No. 9319673625), Resident - Village Kharkadi Nahar, Najargarh, Delhi Again reply submitted to DC, Gurugram vide T/o letter no. 06/12W dated 02.01.2024 Again reply submitted to DC, Gurugram vide T/o letter no. 437/12W dated 27.03.2024
31	Gulmohar Park va ismein hane tubewell ka durupyog		NO	Reply submitted to DC gurugram, vide T/o It. No. 2756/12W dated 13.12.2023 Complaint by: Sh. B. S. Yadav/ M. P. Sharma Mukhya Sayojak (Mob. No. 9868574576/ 8860226620), Resident - Gurugram
32	Regarding Complaint of Illegal use of Ground water	Vishal Warehouse (in Vishal Megamart)	YES	Reply submitted to DC gurugram, vide T/o It. No. 2757/12W dated 13.12.2023 Complaint by: Sh. Surrender s/o Surranchand (Mob. No. 9999501595), Resident - Village Dhanawas
33	Regarding complaints of illegal installation of borewell and sale & supply of groundwater	Complaint related to - 1. Ghanroji 2. Thakurwadi, Sohna	Site: 1. YES 2. Matter does not relate to this division	Reply submitted to DC gurugram, vide T/o It. No. 07/12W dated 02.01.2024 Complaint by: 1. Sh. Ombr s/o Late Raghurib Resident - Village Bhandasi 2. Abhishhek Raghav a.k.a. Manish s/o Late Sh. Ramesh chand Resident - Ward no. 11, Sohna, Village: Thakurwas

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
34	Conducting Inspection of the premises of Industries/Projects which have been issued consent or operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding. (Month - September 2023)	11. Agrico Organics Ltd. 12. Union Buildmart Pvt. Ltd. 13. Higrw Industries 14. Batching Plant of M/s Athena Infrastructure Limited 15. Silverglade Infrastructure Pvt. Ltd. 16. Axalta Coating System (I) Pvt. Ltd. 17. Fashion Accessories 18. Bharti Realty Limited 19. Jayashree Polymers Pvt. Ltd. 20. Larsen & Toubro Limited Unit III	YES NO NO NA (Site not found) NO NA (Site not found) NO NO NO NA (Representative denied for inspection)	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o Hr. No. 331-32/12W dated 28.02.2024
35	Krishi hetu lagaye gaye tubewell k paani ko galat va ger kanooni tareeke se vyavasaitk karya mein istemaal mein lene par kanooni karyavahi karne baare aur aamjano k swasthaya ki suraksha k liye avaidh aaro plant ko band karvaane baare	Joy Mineral Water Company	YES	Correspondence done by SDO 14 to Sh. Krishna Pal s/o Sh. Naresh Kumar Resident: Village - Lakhuwas, Tehsil Sohna, District Gurugram. Note: Directed by SDO 14 to complainant to visit Canal Colony Sector 16 for Grievance Redressal CC: Received in this office vide diary no. 88/12W dated 08.02.2024 Replies again sblmitted to CEO-for-Chairperson, HWRA, Panchkula, and SE, Construction, Gurugram, vide T/o letter no. 52-53/12W dated 03.01.2025 (Filed in 12W file from 18.07.2024 to 03.01.2025)

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
36	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even through abstracting ground water regarding. (Month - October 2023)	11. Lumax DK Auto Industries Ltd.	NO	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 1016-17/12W dated 04.06.2024
37	CM Window complaint no. CMOFF/N/2024/004741 dated 11.01.2024	12. Orange Spa Hotel Restaurant Pvt. Ltd. 13. Silk N Fab 14. Batching Plant by JMC Projects India Limited 15. Batching Plant of M/s Juventus Estate Limited 16. The Uniworld Garden AOA 17. ENCO Engineers Combine Pvt Ltd 18. Fredbi Fashions 19. Kanal CED Solutions LLP 20. Rolex Hosiery Pvt Ltd Senteec India Company Private Limited	NO NO NO NA (Site could not be found) NO YES NA (Refused for site inspection) NO NO YES	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 667-68/12W dated 03.05.2024 e-mailed on dated 06.05.2024 Reply submitted to DC gurugram, CEO-for-Chairperson, HWRA, Panchkula, and SE Gurugram vide T/o ltr. No. 695-97/12W dated 06.05.2024. Reply submitted to DC gurugram, SE Gurugram, HWRA, Panchkula vide T/o ltr. No. 749-51/12W dated 14.05.2025. (same dated emailed) Also, reply submitted to DC gurugram, SE Gurugram, Chairperson, HWRA, Panchkula vide T/o ltr. No. 690-92/12W dated 01.05.2025 (Same dated emailed)
38	Compalint no. SCN No. 139 of 2023 M/s Sun Pharmaceuticals Industries Limited Sarhau Sector 18 Gurugram	M/s Sun Pharmaceuticals Industries Limited	YES	

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/Remarks
39	Request for inspection of the site of M/s Farruknagar Logistics Park LLP Gurugram through the Enforcement Officer	M/s Farruknagar Logistics Park LLP	NO	Reply submitted to DC gurugram, CEO-for-Chairperson, HWRA, Panchkula, and SE Gurugram vide T/o ltr. No. 1076-77/12W dated 01.07.2024 sent by e-mail on dated 04.07.2024 and 06.06.2024
40	Complaint regarding illegal installing of submersible without the permission of competent authority	H. No. 893 Sector 15-II, Gurugram opposite Mother Dairy Booth Gurugram	YES	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 1091-92/12W dated 01.07.2024 e-mailed on dated 04.07.2024
41	Complaint regarding illegal installing of submersible without the permission of competent authority	Village - Dhankot nearby Dhankot nahar	NA (Site not found due to lack of information)	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 1093-94/12W dated 01.07.2024 e-mailed on dated 04.07.2024
42	Complaint about illegal boring.	Gali no.14, Om vihar palam vihar extension Gurugram.	Work of installation was halted by MCG with help of SHO palm vihar on same day.	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 1204-05/12W dated 17.07.2024 e-mailed on dated 19.07.2024
43	Illegal boring in Gali no.1, Arjun nagar Gurugram PS new colony, Gurugram.	House no. 970, Gali no.1 Arjun Nagar, New colony Gurugram	No (earlier Existing borewell was covered by owner under the beneath of floor)	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 1367-68/12W dated 05.08.2024 e-mailed on dated 06.08.2024
43A		House No. 121, Near MD High School, Village Jharsa, Gurugram	—	Reply sent to DC, Gurugram and HWRA, vide T/o letter no. 1574-75/30G dated 05.09.2024 and e-mailed on dated 05.09.2024
44	Achar sanhita mein galat tareeke se tubewell lagane baare va 3 - phase ka bijli connection galat tareeke se lagayane baare	Sh. Hunny s/o Sh. Manoj a.k.a. Billu Resident: Village - Premपुरi, Jharsa near Bali ki Dairy, District - Gurugram	NA (Insufficient details provided in application by the complainant)	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 1646-47/12W dated 11.09.2024 e-mailed on dated 11.09.2024
45	Tubewell Baare	Sh. Kaazi (Sheeshpal) s/o Sh. Roop chand	NA (matter relates to pnearest police station. Does not relate to us)	Complainant: Samaj Sewak Jharsa Reply submitted to DC gurugram, vide T/o ltr. No. 1538/12W dated 02.09.2024 Complainant: Mahavir s/o Niranjana, Village: Gwalior, Panchgao, Manesar. Mob.: 9992477612

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
46	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding. (Month - December 2023)	11. Kayem Food Industries Pvt Ltd	YES	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o Itr. No. 1728-29/12W dated 25.09.2024 and e-mailed on dated 26.09.2024
47	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding. (Month - January 2024)	12. Unitech World Cyberpark by Unitech Limited 13. Public School Chogori Majestic Projects Pvt. Ltd. 14. Paragon Plaza 15. Forza Medi India Pvt. Ltd. 16. Track Components Limited 17. M/s Reliable Realtech Pvt. Ltd. 18. M/s Prakash Infrastructure and Developers Limited 19. Hans Buildwell Pvt. Ltd. 20. JSK Technologies Solution Pvt Ltd 11. Hingiri Automobiles	NO YES NA (Site not found) NO NO NO NO NA (Site not found) NA (Site not found) NO YES	Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o Itr. No. 1730-31/12W dated 25.09.2024 and e-mailed on dated 26.09.2024
		12. Il. & FS Engineering And Construction Company Limited 13. Innovative Tech Pack Limited 14. Modelama Exports Limited 15. Oris Infrastructure Pvt Ltd 16. Pyrotherm Technologies 17. RGC Inc. 18. Sukhmani Hospitals Pvt. Ltd. 19. T S Realtech Pvt Ltd 20. Trade Tower (Commercial Complex) at Sector 21 Gurgaon	NA (Site not found) NO NO NO NO NO NO NO NO NO	

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
		34. Randhawa Construction Private Limited	NO	
		35. Sahil Auto Components Private Limited	NO	
		36. SD Biosensor Healthcare Private Limited	YES	
		37. Freedom Park Life AOA	NO	
		38. Recreational Center of Smt. Neeru Babbar W/o Sh. Om Prakash	NO	
		39. Group housing Project by Chintels India Limited	NO	
		40. Ultratech Cement Limited Ultratech Concrete	NA (Representative refused for inspection)	
53	Tubewell connection mein hissedari ki NOC hatvazame baare	village-Rampur	NA (matter does not relate to this office)	Reply submitted to DC gurugram, vide T/o Itr. No. 292/12W dated 14.02.2025 Sent by e-mail dated 14.02.2025 Complainant: Sh. Bheem Singh Mob.: 8053963604 Sh. Devi Ram Mob.: 8708570473

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Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
54	Bina Bhoonigat jal vibhag ki unaapatti praman patr k bore karké bhoonigat jal ka commercial upyog kar mananiya uchtam nayayya k aadesho ki avhelna karne k maanle mein SDE nehri avum jal shakti vibhaag gurugram karz kanooni karyaavahi kar avaidh borewell ko seal karne k nirdesh diye jaaye	Basant Haweli / Basant Dhaha	YES	<p>Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 295-96/12W dated 14.02.2025 E-mailed on dated 14.02.2025</p> <p>Complainant: Svatantara Senani Shaheed Armar Singh Public School NH8 Delhi Jaipur Expressway Village - Biliaspur Kalan, Block Pataudi, Tehsil Manesar, District - Gurugram</p> <p>Note - Also this complaint received vide Samadhan Shivir Shikayat no.19 dated 23.12.2024. Also this complaint received through DC, Gurugram</p> <p>Again this complaint received vide Samadhan Shivir Shikayat no. 08 dated 22.05.2025, through DC, Gurugram</p> <p>Reply again submitted to DC gurugram, and Chairperson, HWRA, Panchkula, vide T/o ltr. No. 949-52/12W dated 10.06.2025 E-mailed on dated 10.06.2025 Filed in 12W from 01.05.2025 to 15.07.2025</p>
55	Complaint of Residents water logging at main gate of the committee with aim of creating nuisance by exploiting ground water	Naya Gaon near Maruti Sekhari Nirman Samiti Village Bhondsi	NA (Does not fall under the jurisdiction of this office)	<p>Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 293-94/12W dated 14.02.2025 E-mailed on dated 14.02.2025</p> <p>Complainant: Maruti Sekhari Nirman Samiti Village Bhondsi</p>
56	Reply of Show Cause Notice no. SCN - 298/HWRA/2024/3039	H. No. 970 Gali No. 1 Arjun Nagar Gurugram	can't be ascertained	<p>Reply submitted to DC gurugram, and CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 290-9/12W dated 14.02.2025 E-mailed on dated 14.02.2025</p> <p>Note - Borewell location is now covered with granite flooring making it infeasible to verify whether the borewell has been re-installed.</p>

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
		22. Fabro Engineers	NA (Cannot be ascertained)	
		23. Galaxy Elegant Fashions Pvt Ltd	NO	
		24. Goel Exports	NO	
		25. Construction of Independent Floors at DLF Garden City at Village Bhangrola Mewka Dhorka and Hayapur Sector 91 & 92	NO	
		26. Faith Buildtech Pvt Ltd	NA (Cannot be ascertained)	
		27. Dayco Engine System Pvt Ltd	YES	
		28. BNS Die Casting And Electroplying	NA (Site locked)	
		29. Athena Infrastructure Limited	NO	
		30. The Gateway Resort	YES	
		31. Landmark Apartments Private Limited	NO	
		32. Royal Infrasoft Pvt Ltd	NO	
		33. E. R. Automotives Limited	NO	
		34. M/s Monex Infrastructure Pvt Ltd	NA (Cannot be ascertained)	
		35. Max Hospital (A Unit of Alps Hospital Limited)	NO	
		36. Bureau Veritas Consumer Products Services (India) P	NO	
		37. M/s Planet Earth Estate Pvt Ltd	NO	
		38. Dhingra Motors Pvt Ltd	NO	
		39. M/s DLF Home Developers Limited shopping mall (3rd floor) DLF City Phase-I Arjun Marg Gurgaon - 122002	YES	
		40. Group Housing Project by M/s Puri Constructions Private Limited 15.457 acres	NO	
61	Complaint regarding illegal installing of submersible pump without the permission of competent authority.	Not mentioned	NA (the complainant do not provide the sufficient information about location and industry)	Reply submitted to CEO-for-Chairperson, HWRA, Panchkula, vide T/o ltr. No. 590/12W dated 15.04.2025 e-mailed on dated 16.04.2025
61A	Complaint regarding carrying out illegal activities in residential premises H. No. 82/L/259/10(M.C. No. 747/12), New Colony, Gurugram.	H. No. 82/L/259/10(M.C. No. 747/12), New Colony, Gurugram	NO	Reply sent to DC, Gurugram and HWRA, vide T/o letter no.591-92/12W dated 15.04.2025 and e-mailed on dated 16.04.2025

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
62	Gair kanooni dhang se borewell lagane ki soochna dene haithi.	Villa no.135 J S Ahlawat Unitech Resort Vila	NA(Security denied to enter in villa hence inspection does not carried out).	Reply submitted to DC, Gurugram vide T/o ltr. No. 593/12W dated 15.04.2025 e-mailed on dated 16.04.2025
63	Complaint against running of factory by the name of Shri Laxmi Polypplast at the Permission Khasra No, 5610/3203/71-3221/81, Rajendra Park, Gurugram, By Deepak Baweja and his family members.	Shri Laxmi Polypplast	NA(Premises was found Locked at the time of inspection & neither of contacted person/Owner pick up the call)Security denied to enter in villa hence inspection does not carried out).	Reply submitted to The CEO- for chairperson & Worthy DC, Gurugram vide T/o ltr. No. 580-81/12W dated 15.04.2025 e-mailed on dated 16.04.2025
64	Grievance bearing no. MINW/R/E/2024/0001394-intimation regarding installation of illegal borewell.	H.No. 5/118, Shivji nagar, Gurugram. Owner Name:- Sh Rahul Saxena (9268041413)	Yes	Reply submitted to The CEO- for chairperson & Worthy DC, Gurugram vide T/o ltr. No. 588-89/12W dated 15.04.2025 e-mailed on dated 16.04.2025
65	Bhoomigat jal avam nehri vibhag ki anumati ke bina chor karke bhoomigat jal ka commercial upyog kar mananye supreme court ke aadesho ki avhalna karme ke maamle me SDE nehri avam jal shakti vibhag, Mahroli road Gurugram ko avaidh borewell ko seal karme ke nirdesh jaari kiye jaane ki prarthana	Alam hotel (Owner: Mr. Alam Khan , Mob. No.: 9812221073)	Yes	Reply submitted to Worthy DC, Gurugram vide T/o ltr. No. 633/12W dated 23.04.2025 e-mailed on dated 23.04.2025 Again reply re-submitted to Worthy DC, Gurugram, Se, Gurugram and Chairperson, HWRA vide T/o ltr. No. 945-48/12W dated 10.06.2025 e-mailed on dated 10.06.2025 Note: Repetitions of these complaints (7 & 9 Alam Hotel 19 & 8 Basant Hotel) come to notice of vide this office letter no. 1246-48/12W dated 17.07.2025 intimation has been forwarded to Chairperson, HWRA, Panchkula and SE, Gurugram.

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
66	Execution Application No. 01 of 2025 titled as Rajesh Sharma Vs. State of Haryana & others.	Shree Sheela Mata Devi Medical College & Hospital. Constructed by 'NKG Infrastructure Limited'.	NO	Reply submitted to Chairperson HWRA & Worthy DC, Gurugram vide T/o ltr. No. 641-42/12W dated 24.04.2025 & also mailed to SE construction circle GGM. e-mailed on dated 24.04.2025
67	Conducting Inspection of the premises of Industries/Projects which have been issued consent to operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding. (Month - February 2025)	Shree Sheela Mata Devi Medical College & Hospital. Constructed by 'NKG Infrastructure Limited'.	NO	Reply submitted to DC, GGM, SE, GGM and SDO-12 vide T/o letter no. 2614-16/12W dated 17.12.2025. E-mailed to DC, GGM, SE, GGM and CTM, GGM, on dated 17.12.2025
		1. Bharti Metal Finishers Pvt Ltd	NO	Reply submitted to DC gurugram, SE Gurugram and CTO, HWRA, Parchkula, vide T/o ltr. No. 711-13/12W dated 07.05.2025 e-mailed on dated 07.05.2025
		2. ADM Technologies Pvt. Ltd.	NO	
		3. Sterling Motors Company	NA (cannot be ascertained)	
		4. Zenica Performance Cars Pvt Ltd	YES	
		5. SS Group Pvt Ltd & Others	NA (cannot be ascertained)	
		6. SRV Automotives Pvt Ltd	NO	
		7. Signature Tower III (Tower A, B & C) By Unitech Limited	NO	
		8. Pyramid Infotech (P) Ltd	NO	
		9. Smatvity Labs Pvt Ltd	NO	
		10. Commercial Colony by M/s Crown Prop Build Pvt Ltd	NA (cannot be ascertained)	
		11. Commercial Project	NA (refused for site inspection)	
		12. Lifelong Meditech Pvt Ltd	NO	
		13. M/s Brawn Cosmetics and Herbs Pvt Ltd	NO	

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
68	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permisson even though abstracting ground water regarding. (Month - March 2025)	11. Shiva Kriti Exports 12. Pyramid Infatech Pvt Ltd 13. Swastik Auto Engineering 14. DJS Printers Pvt Ltd 15. Bajaj Motors Limited Manesar Plant 16. M/s Planet Hollywood India Pvt Ltd (M/s Goa Country Club) 17. MGM Food Pvt Ltd 18. Kristan Auto 19. Bhalala Chemicals Works Pvt. Ltd. (Unit II) 20. Spun Micro Processing Pvt. Ltd.	NO NO NA (refused for site inspection) NO NO NO NO NO NO NA (site not found) NA (cannot be ascertained)	Reply submitted to DC Gunugram, Chairperson, HWRA, Panchkula, vide T/o tr. No. 744-45/12W dated 14.05.2025 e-mailed on dated 14.05.2025
		14. Tulip Ace Petals by Tulip Infatech Pvt Ltd 15. SKAS Autotech Pvt Ltd 16. M/s Rambha Construction Pvt Ltd 17. Building no. 7 Block A & B in DLF Cybercity 18. Ashima Paper Product 19. Expansion and Modernisation of Group Housing Project 20. Numero UNO Clothing Limited	NO NO NO YES NO NA (cannot be ascertained) NA (refused for site inspection)	

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
69	Request for inspection of the site of M/s Instakart Services Private Limited Gurugram through the Enforcement Officer	M/s Instakart Services Private Limited Gurugram	NO	Reply submitted to DC Gurugram, Chairperson, HWRA, Panchkula, vide T/o ltr. No. 806-07/12W dated 22.05.2025 e-mailed on dated 22.05.2025 Note: Again Via Chairperson, HWRA letter no. HWRA/ Tariff/2025/3753 dated 16.10.2025, it was directed to DC, Gurugram to send report through his office not directly through Enforcement Officer. DC, Gurugram send mail to SE, Gurugram and XEn 31, Gurugram and SE, Gurugram forwarded to us vide his office letter no. 2532/7W dated 21.10.2025. In reference of these letters, we send reply to DC, Gurugram, vide T/o letter no. 2210/12W dated 06.11.2025
70	Complaint regarding illegal borewell and water extraction	Manoj S/o Shopal	YES	Reply submitted to DC Gurugram, SE Gurugram, and Chairperson, HWRA, Panchkula, vide T/o ltr. No. 808-10/12W dated 22.05.2025 e-mailed on dated 22.05.2025 Complainant: Sanjay Sain Mob. No.: 9871479651
71	Conducting Inspection of the premises of Industries/Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding.	1. M/s Fredbi Fashions 2. M/s Metro Technobuild Pvt Ltd 3. M/s Fashion Accessories	1. NO 2. YES 3. NO	Reply submitted to DC Gurugram, Chairperson, HWRA, Panchkula, vide T/o ltr. No. 804-05/12W dated 22.05.2025 e-mailed on dated 22.05.2025
72	Regarding the closure of illegal borewells	Hanuram Properties LLP	YES	Reply submitted to DC Gurugram, and Chairperson, HWRA, Panchkula, vide T/o ltr. No. 855-56/12W dated 30.05.2025 e-mailed on dated 30.05.2025

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
73	Complaint no. SCN no. 119 of 2023 State of haryana vs. Artius Interior Products Private Limited Village Kherki Daula Tehsil Manesar Gurugram	Artius Interior Products Private Limited	YES	Reply submitted to DC Gurugram, and Chairperson, HwRA, Panchkula, vide T/o ltr. No. 873-74/12W dated 03.06.2025 e-mailed on dated 03.06.2025 Note: Borewell found and sealed as per order
74	Regarding Complaint no. SCN no. 346 of 2022 in the matter of State of Haryana vs. Rakesh Mineral Water Plant Village Chandla Thana Bilaspur Gurugram	Rakesh Mineral Water Plant	NO	Reply submitted to DC Gurugram, SE Gurugram, SDO P-2, and Chairperson, HwRA, Panchkula, vide T/o ltr. No. 977-82/12W dated 13.06.2025 e-mailed on dated 13.06.2025 Note: Site was found locked during inspection and as per statement of Sarpanch Chandla the owner has permanently closed all operations.
75	Gaaon Basai Gurugram mein stith "Suri Auto Private Company" jo ki laal dore ki jameen mein hai aur Modern Sanskriti Primary (Sarkari School) k saamne chal rahi hai usse ho rahi parashaniyo va swathaya par pad rahe dushprabhav k kaaran uprokt company ko avilambh seal/ band kar audhyogik shetra mein shift karane ka prabhavi aadesh jaari kar kaanooni karyavahi karane hetu prathana patr	Suri Auto Private Company	NO	Reply submitted to SE Gurugram, vide T/o ltr. No. 368/12W dated 17.06.2025
76	O.A. no. 444 of 2023 Paryavaran Vikas Sangh vs. State of Haryana submission of action taken report on direction to seize illegal borewells of the project proponents vide Haryana Water Resources Authority (HWRA) Order dated 28.04.2025	2. Neocentra 3. VS Real Projects Pvt. Ltd. (AMB Selfie Square). 4. Ramprastha Promoters and Developers Private Limited 5. BPTP Complex	2. YES (Sealed) 3. YES (Sealed) 4. NO 5. NA (Site use changed)	Reply submitted to DC Gurugram, SE, Gurugram, and Chairperson, HwRA, Panchkula, vide T/o ltr. No. 1066-68/12W dated 26.06.2025 and site again visited by SDO 12 & reply re-submitted to all above vide T/o letter no. 1112-14/12W dated 30.06.2025 Note: Borewell found and sealed as per order

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
78	CM Window Complaint no. CMOFF/N/2025/014699 dated 11.02.2025 A vaidh se warehouse mein tankero se paani supply rokne hetu	Horizon Industrial Park F1	NA	Reply submitted to DC Gurugram, and Chairperson, HWRA, Panchkula, vide T/o tr. No. 993-94/30G dated 17.06.2025
79	Complaint no. SCN No. 252 of 2023 in the matter of State of Haryana vs. SK Hatcheries Ward no. 3 and 4 Hailey mandi District Gurugram 122504	SK Hatcheries	YES	Reply submitted to SE, Gurugram, vide T/o letter no. 448/12W dated 01.08.2025 Remark: SDO has intimated that industry has applied for regularisation of borewell
80	Regarding Complaint no. SCN No. 188 of 2023 in the matter of State of Haryana vs. Khazan Singh and Company Village Jasat Tehsil Pataudi District Gurugram 122503	Khazan Singh and Company	NA (Site not Found)	Reply submitted to SE, Gurugram, vide T/o letter no. 446/12W dated 01.08.2025
81	Regarding Complaint no. SCN No. 197 of 2023 in the matter of State of Haryana vs. M&M Machine Craft Private Limited Darbaripur Hasampur Road Village Kherki Daula District Gurugram 122004	M&M Machine Craft Private Limited	Yes & borewell was sealed by SDO-12 as per HWRA order.	Reply submitted to SE, Gurugram, vide T/o letter no. 458/12W dated 07.08.2025
82	Complaint against illegal commercial use of borewell by Mr. Krishan in Village Kheri Daula causing severe groundwater depletion	Mr. Krishan	YES	Reply sent to Chairperson, HWRA, Panchkula and DC, Gurugram vide T/o letter no. 1429-30/12W dated 07.08.2025. Note:- This complaint was again received and same reply was sent vide T/O letter no.1577-79/12W dt.25.08.2025. Complainant:- Manoj s/o Sunder singh, Village - Kherki Daula, Gurugram. Mobile no. 9873435206
83	CPGram Complaint ARNPG/I/2025/0000205 - Hero Homes Private Limited Company par sakti Karyavahi avum muavaja dilaane hetu	Hero Homes Private Limited Company	NA (Matter relates to MCG)	Reply sent to Chairperson, HWRA, Panchkula and DC, Gurugram vide T/o letter no. 1424-25/12W dated 04.08.2025
84	Complaint no. SCN No. 261 of 2023 in the matter of State of Haryana vs. Shree Ram Bricks Udyog - Village Bramanwas (Noorgarh) Tehsil Pataudi District Gurugram 122503	Shree Ram Bricks Udyog	YES	Reply submitted to SE, Gurugram, vide T/o letter no. 447/12W dated 01.08.2025 Remark: SDO has intimated that the industry has applied for regularisation of borewell

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
85	Complaint against illegal commercial use of ground water.	1. True India RMC 2. Laxmi Ready Mixture	YES(BOTH)	Reply submitted to Chairperson, HWRA, Panchkula and DC, Gurugram, vide T/o letter no.1554-55/12W dated 19.08.2025 Complainant: Sh. Giany Ram S/o Shri Surat Singh Complainant Address: VPO Naurampur, Sector - 79, Tehsil Manesar, District Gurgaon
86	Complaint against illegal commercial use of ground water.		YES	Reply sent to SE, GGM, vide T/o letter no.682-83/12W dated 19.12.2025 Reply submitted to Chairperson, HWRA, Panchkula and DC, Gurugram, vide T/o letter no.1556-57/12W dated 19.08.2025 Complainant: K Balaswamy, Advocate Complainant Address: A/1/16, South City-II, Gurgaon
87	Ticket- 558961 Priority:Normal Created at:24-07-2025 10:06:51 PM Long Term Target Date: 13-08-2025 10:06:51 PM	ward 30 Arjun nagar gurugram	NA (SDO -14 intimated that no specific location provided by complainant)	Reply submitted to SE, Gurugram, vide T/o letter no. 457/30G dated 07.08.2025
88	Complaint No. SCN of 633 of 2023 State of Haryana Vs. ABM Infabuild Pvt. Ltd. Plot No. 18 Second Floor Sector 44 Gurugram-122003	ABM Infabuild Pvt. Ltd.	NA (Not ascertained)	Reply Submitted to Chairperson, HWRA, Panchkula, DC, Gurugram and SE, Construction Circle, Gurugram, vide T/o letter no. 1763-65/12-W dated 09.09.2025 (Through Registered Post and email on dated 09.09.2025)

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
89	Violation of the water(Prevention and control of pollution) Act and Haryana Ground Water Regulations Due to Unauthorised Construction of three basements in the Revenue Estate of Village Tikampur, Sector-103, Gurugram, Haryana.	Revenue Estate of Village Tikampur, Sector-103, Gurugram, Haryana.	NA(project has not yet started)	Reply/ Submitted to Chairperson, HWRA, Panchkula, DC, Gurugram and SE, Construction Circle, Gurugram vide T/o letter no. 1766-68/12-W dated 09.09.2025 after receipt of DA. (Through Registered Post and email on dated 09.09.2025) SDO-14 by his letter no.141/3W asked for DA as DA is not attached, we write letter to DC Gurugram and asked for DA vide T/O ltr. No.1591/12W dt.25.08.2025, next action will be taken after DA receive...., DA was received vide DC gurugram letter no.204/LB dt. 03.09.2025 and same ws forwarded to SDO-14 vide t/o LTR. no.1687/12W dt.04.09.2025
90	Landmark Apartment pvt. Ltd, plot. No.65, sector-44, gurugram ke dwara araji waka moja tikampur, sec-103, jila-gurugram -122006 ke dwara apne project Skyvne ka (RERA) registration karate samay kisi bhi sarkari vibhag/authority se jamneen ke jalstar ki koi bhi NOC/ permission /permit/ na laane haihu.	Landmark Apartment pvt. Ltd, plot. No.65, sector-44,	SDO - 14 through his letter no.145/1L dated 27.08.2025, stated that matter does not relate to us.	Reply submitted to SE, Gurugram, vide T/o letter no. 480/12W dated 28.08.2025

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
91	Regarding complaint received in samadhan shivir, Gurugram.			We write a letter to Deputy commissioner ggm in order to close grievances received in samadhan "Shivir". Vide our office letter no.1605-06/SS dt.27.08.2025 and further also write a letter to Chairperson, HWRA, Panchkula and copy to DC, Gurugram and SE, Construction Circle, Gurugram T/o letter no. 1772-74/12-W dated 10.09.2025. in order to issue direction in this matter.
				We again write to DC, Gurugram, to issue directions vide T/o letter no. 1908-09/12W dated 01.10.2025.
				We write to Chairperson, HWRA, Panchkula, to issue directions vide T/o letter no. 2211-12/12W dated 06.11.2025.
		21. Beumer India Pvt Ltd (Formerly Enexo Technologies India Limited)	Yes	We again write to Chairperson, HWRA, Panchkula, to issue directions vide T/o letter no. 2395-96/12W dated 03.12.2025. Also, emailed on dated 03.12.2025.
92	Conducting Inspection of the premises of Industries/Non industrial Projects which have been issued consent of operate (CTO) by the Haryana State Pollution Control Board but have not applied to the Authority for the NOC/Permission even though abstracting ground water regarding. (Month - August, 2025)			Reply submitted to DC Gurugram, Chairperson, HWRA, Panchkula, vide T/o lr. no. 2040-41/12W dated 14.10.2025 through registered post.
		22. M/s Tata IMG Technologies Pvt Ltd	No	
		23. Estate 95 by M/s 3B Homes Pvt Ltd	this is a plotted area and no construction work was started by any owner at the time of inspection. (As stated by sdo-14)	
		24. Tulip Orange Ivory	No	
		25. Romana Herbalcare Pvt Ltd	No	
		26. Master Components	No	
		27. AG Industries Pvt Ltd	No	

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
93	Regarding CM window complaint no. CMOFF/N/2025/055580.	28. Onesto Labs Pvt Ltd 29. Suneel Auto Comp Pvt Ltd 30. Freecia Professional India Pvt Ltd 31. Zenbuzz Café LLP 32. Sachdeva Fabric World Pvt Ltd 33. Destiny India Limited 34. M Pack 35. Expansion and Modernisation of Group Housing Project Park View by Bestech India Pvt Ltd 36. Stanvac Chemicals India Limited 37. Sapphire Land Crafts Pvt Ltd 38. MRG Infrabuild Pvt Ltd 39. Alpha Toyo Limited 40. Shuftab Shree Radhey Enterprises	No Yes No No No NA (Site not found) No No No No No No Yes No Yes No Yes	formerly reply submitted to SE const. circle vide t/o 437/30G dt.21.07.2025 & later submitted by t/o Itr. No.497/30G dated 04.09.2025, further acknowledgement was also given to SE const. circle ggm vide T/o letter no. 524/12W dated 26.09.2025 and also the previous uploaded ATR, is uploaded on CM window portal.
94	urgent concerns regarding potential Environmental issues due to violation of Central Ground water authority(CGWA) Guidelines in basement construction Activities in over exploited zones of Gurugram.	Project "Skyvue" and Other projects of Landmark at Sector - 103	Not relate to this office	reply sent to DC gurugram vide t/o letter no.1798/12W dt.15.09.2025 and e-mailed on dated 17.09.2025 Note:- this complaint is by Dinesh (parshad nagar nigam) but the complaint is same as sector -103 Tikampur. reply sent to DC gurugram, consultant HWRA, SE Gurugram vide t/o letter no. 2598-2601/12W Dated:12.12.2025 and e-mailed on same dated Note:- this complaint is by Vinod Singh and several others.
95	zila gurugram me awaidh borewell lagakar peene ke paani ka paryog building ke nirmaan karya me kamay baare.	Shobha city company	no borewell was found at site , as mentioned by sdo-14	compliance report submitted to DC, Gurugram and Atirkti police mahamideshak -guptchar vibhag, panchkula vide t/o letter no.1811-12/12W dt.16.09.2025.

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/Remarks
96	Complaint against WhiteLand Project, Behind Delhi Public School, Dwarka Expressway, Sector-103, Gurugram for illegally pumping out groundwater and laying of concealed pipelines in violation of law.	WhiteLand Project, Behind Delhi Public School, Dwarka Expressway, Sector-103, Gurugram	No	Reply sent to DC gurugram vide t/o letter no.2053-54/12-W dt 16.10.2025 & mailed also on same dt also copy to sdo-12 Note:- this complaint is by Sandeep S/o Jagdish. Resident: H. No. 80 near Tata Pasco, Sector 36, Gurugram
97	BPTP GAIA RESIDENCES GROUP HOUSING SEC 102 GURUGRAM HARYANA, mein builder द्वारा किया जा रहा जल का अवैध दोहन रोकने क लिये प्रहना पत्र	BPTP GAIA	can't be ascertained	Reply sent to DC gurugram,ADC gurugram,SE const.circle GGM & SDO-12 of GWS division GGM vide t/o letter no.2246-49/12-W dt 11.11.2025 & mailed also on same date and by dak to DC GGM.
98	Bahumulya Paani ko tanker mafya k द्वारा बेचना व आम जन की जान को खतरे mein दाalna aur traffic jaam का कारण बनाना	Ramesh S/o Kishan Chand s/o Ratan Singh , Village-Dhanwapur, District-Gurugram(Haryana)	No	Report submitted to DC, Gurugram and SE, Gurugram, vide T/o letter no. 2230-31/12W dated 06.11.2025 Complainant - Sh. Naveen Dahiya resident Village Dhanwapur, District Gurugram.
99	Regarding complaint of Nakul (6365-DW dated 26.09.2025)	main Dwarka expressway, near omera vatika , Baghera.	no operational borewell was found at the time of inspection.	reply sent to DC gurugram vide T/o letter no.2350-52/12W dt.24.11.2025 and e-mailed on same date and also copy to SE const.circle GGM and SDO-12 of GWS division. Complainant: Sh. Nakul Advocate S/o Shri Krishan R/o Baghera
100	D.R.S. Water Supplier द्वारा भूधोनिगत जल के अवैध दोहन के सम्बन्ध में शिकायत कार्यवाही हेतु निवेदन	D.R.S. Water Supplier (Sh. Sachin S/o Sh. Mangat Ram R/o Village Noorpur Jharsa)	YES	Complainant: Sh. Mohit (Mob.: 9899299818) SDO - 12 submitted his reply for Samadhan Shivir complaint vide his office letter no. 107/B. W dated 11.12.2025 and we submitted reply to DC, Gurugram, SE Gurugram, vide this office letter no. 2595-97/12W Dated:12.12.2025 (email on same date)
	सचिन पुत्र श्री मंगतराम द्वारा गांव नरपुर झाड़सा सेक्टर - 68, गुरुग्राम में अवैध अर अ. अपशिष्ट जल निकासी व डिस्चार्ज बोलत सम्बन्धी शिकायत हेतु।	D.R.S. Water Supplier (Sh. Sachin S/o Sh. Mangat Ram R/o Village Noorpur Jharsa)		

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/ Remarks
101	Bhaari varsha ke kaaran kheto mein jal bharav - Gaao Maakdola, Ikbaalpur va Dilli ki seema par stith jal nikaasi naale ko punah bahal karane hetu niyedan		Matter does not relate to this division (letter forwarded to related office)	Application forwarded to XEN, Mewat W/s Division, Nuh, DC, Gurugram and SE, Gurugram vide T/o letter no. 2299-2301/SS dated 21.11.2025. Also e-mailed on same date. Complainant: Surender Singh (Contact - 8059859277, 9891620136 Earlier intimation sent to same vide T/o letter no. 1362-65/SS dated 04.08.2025
102	Complaint received in Samadhan Shivir, Gurugram Grievance No. 07 Dated 10.12.2024.		Matter does not relate to this division (letter forwarded to related office)	Application forwarded to XEN, DWS Division, Delhi DC, Gurugram and SE, Gurugram vide T/o letter no. 2302-04/SS dated 21.11.2025. Also e-mailed on same date.
103	Complaint for lodging FIRs against the illegal borewell/tubewell usage for violation of CGWA Notification "dark zone" extraction of ground Water Gurugram for financial gains by selling underground water	1. Jawala Mills, H 44 udyog Vihar sector - 22, Lat - 28.506282, Long. - 77.06885 2. Ram Chowk Dundahera 3. Sector 21 Near A Pocket 4. Plot No.-35 Udyog Vihar-1	1. Jawala Mill - YES 2. Ram Chowk Dundahera - NO 3. Sector-21 Near A Pocket - YES 4. Plot No.-35 Udyog Vihar-1 - YES	reply sent to DC gurugram vide T/o letter no. 2372-74/12W dated 27.11.2025 and e-mailed on same date to DC and also copy to SE const.circle Ggm and SDO-12 of GWS division. Complainant: Sh. Sandeep , Village-Rithoj (Mob.: 9873212009)
104	Bhaari Maatra me water Tankero ki Illegal Bikt.	Village:- Sherpur, Tehsil - Patandi, District - Gurugram	one agriculture related Borewell was found	reply sent to citizenindia678@gmail.com, Consultant, HWRA, SE, Gurugram, DC Gurugram vide T/o letter no. 2388-92/12W dated 01.12.2025 and e-mailed on 02.12.2025 to all and also copy to SDO-12 of GWS division. Reply sent to DC, GGM, SE GGM and SDO-12 vide T/o letter no. 2617-19/12W dated 18.12.2025. E-mailed on dated 18.12.2025 to DC, GGM, SE, GGM and CTM, GGM

Sr. No.	Subject	Name of Industry (as received)	Whether in violation or not at the time of inspection (Yes/No)	Action Taken/Remarks
105	O. A. No. 420 of 2025 titled as News item "Gurgaon a groundwater 'dark zone', but extraction over 2 times the limit" appearing in Times of India dated 05.08.2025			Reply submitted Earlier reply submitted to DC, Gurugram, vide T/o letter no. 2051/12W dated 16.10.2025. This reply submitted in reference of DC, GGM, letter no. 1295/L.B. dated 10.10.2025 for O. A. No. 420/2025 dated 20.08.2025
106	Regarding complaint of Zabeer Abbas S/o Rudaar Khan R/o Dhunela, Bhondsi, Gurugram.	M/s Godrej High View LLP, Residential Group Housing Colony (Nature Plus), Village Dhunela Sector-33, Sohna, Gurugram	Not ascertained (matter in the letter does not relate to this office)	Reply submitted to SE, GGM, vide T/o letter no. 04/12W dated 02.01.2026.

Sub Divisional Officer
G.W.S. Sub Division No. 12
Gurgaon

Sub Divisional Officer
G.W.S. Sub Division No. 14
Gurgaon

Under Secretary
Haryana Water Resources Authority,
Panchkula

Sub Divisional Officer
Project Sub Division No. 2
Gurugram